

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI
ORIGINAL APPLICATION NO.37/2023

BETWEEN:

SRI.PARAMESH V

..... APPLICANT

AND

THE COMMISSIONER BBMP

AND OTHERS

.....RESPONDENTS

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BANGALORE

AKL
ADVOCATE FOR RESPONDENT NO.10

DATE: 2-3-2026

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL (SZ)
AT CHENNAI

ORIGINAL APPLICATION No.37/2023

BETWEEN:

SRI. PARAMESH. V

.....APPLICANT

AND

THE DEPUTY COMMISSIONER

AND OTHERS

.....RESPONDENTS

MEMO

The undersigned Most Respectfully Submits as Follows:

1. This memo is submitted in compliance with the daily order dated 11.12.2025 passed by the Hon'ble National Green Tribunal, Chennai in the above Original Application, wherein this Hon'ble Tribunal was pleased to direct the production of appropriate records to establish the existence of the *Saravu* (Stream/Rajakaluve/Water Body), and its downstream termination into a larger water body.
2. The present submission it pertains to the *Saravu* located in and around the lands bearing Survey Nos. 21/1, 21/2, 21/3, 23, 24, 124 and 125, of Sheegehalli Village, Bidarahalli Hobli, Bengaluru East Taluk.
3. It is respectfully submitted that the physical dimensions of the *Saravu*, as per earlier revenue records and current location records, are as follows:
 - a. As per the survey records, the Nala^o Survey Nos. 24/10 and 22, 124/1 and 22, and 124/1 and 124/2, which are presently situated amidst ongoing building construction, have lost their physical existence in view of the current factual and ground realities.
 - b. As reflected in the survey records, the width of all the said *Saravu* (Nala) is 1.20 meters.
 - c. As indicated in the village map, one *Saravu* (Nala) originates from Survey No. 24 and passes through Survey Nos. 23, 120, 122, 123, 124, and 125, ultimately joining Survey No. 13. Similarly, another *Saravu* (Nala) originates from Survey No. 23 and joins the Nala flowing from Kannamangala to Kadugodi, passing through Survey Nos. 22, 25, and other adjoining survey numbers.
 - d. As per the survey map, original survey records, and sectional survey records, Karab land is recorded within the *Saravu* (Nala) and the width of the said *Saravu* (nallah) area is documented as 1.20 meters.
 - e. As depicted in the map, the length of the *Saravu* (Nala) line is approximately 100.0 meters to the north of Survey No. 22 and 100.0 meters to the south of Survey No. 22. Further, the lengths of Survey Nos. 124/1 and 124/2 is 70.0 meters, and similarly, the lengths of Survey Nos. 125/1 and 125/2 are 70.0 meters. The said area is left vacant for the *Saravu* (Nala) and its buffer zone.

- f. As marked in the map, Survey Nos. 22, 23, 124/1, 124/2, 125/1, and 125/2 were originally left vacant for the Saravu (Nala-water channel) and its buffer zone as per the earlier land conditions. The width of the buffer zone, as per the existing land condition is 30.0 meters. However, as per the present ground reality the Saravu(Nala) is no longer flowing through the said area.
- g. In Survey No. 24, there exists Karab land measuring 0-01 gunte, shown as a gap adjacent to the plot marked in the map. However, as per the present land condition, a road has been formed and is passing through the said Karab land.
- h. Pursuant to the order passed by the Hon'ble Deputy Commissioner, Bangalore Urban District, vide Order No. LND(E)CR/170/16-17 dated 20.08.2018, in respect of Survey No. 23, the diversion of the Nala and footpath area has been approved. The said order and related documents clearly establish that the current land condition in Survey Nos. 23, 22, 124/1, and 124/2 is an area where construction activities are presently in progress.
- 4. It is further submitted that, though the Saravu is recorded and identifiable in village map, the water flow is not presently visible or running through certain portions of the said lands due to changes in the current land status, alterations and developments over time as per the CDP Plan. This submission is made bona fide and in compliance with the directions of this Hon'ble Tribunal.

Wherefore, it is most respectfully prayed that this Hon'ble Tribunal may be pleased to take the above submission on record for due consideration, in the interest of justice and equity.

AKL
 KAR-849/2018
 Advocate for Respondent No.10
 PH:-9677211516/810974955

Place: Chennai

Date : 02-03-2026



ಕರ್ನಾಟಕ ಸರ್ಕಾರ
ಕಂದಾಯ ಇಲಾಖೆ

ತಹಶೀಲ್ದಾರ್ ರವರ ಕಾರ್ಯಾಲಯ, ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು, ಕೆ.ಆರ್.ಪುರ.

ನಂ:ಎನ್‌ಸಿಆರ್(ಕಾ)ಸಿ.ಆರ್:47/24-25

ದಿನಾಂಕ:05/02/2026.

ರವರಿಗೆ

ಮಾನ್ಯ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು,

ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ,

ಬೆಂಗಳೂರು.

ಮಾನ್ಯರ,

ವಿಷಯ: ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು, ಬಿದರಹಳ್ಳಿ ಹೋಬಳಿ, ಶೀಗೇಹಳ್ಳಿ ಗ್ರಾಮದ ಸ.ನಂ.21/1, 21/2, 21/3, 23, 24, 124, 125 ರ ಜಮೀನುಗಳಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ.

ಉಲ್ಲೇಖ: ೧)ಮಾನ್ಯ ಹಸಿರು ನ್ಯಾಯಾಧಿಕರಣದ ಪ್ರ.ಸಂ:ಓ.ಎ:37/2023, ದಿ:11/12/2025 ರ ಆದೇಶದಂತೆ.

೨)ತಮ್ಮ ಕಛೇರಿಯ ಸಂ:ಎಲ್.ಎನ್.ಡಿ(ಪೂ)ಸಿಆರ್:170/16-17, ದಿ:27/01/2026.

೩)ತಾಲ್ಲೂಕು ಭೂಮಾಪಕರು ತಯಾರಿಸಿರುವ ನಕ್ಷೆಯಂತೆ.

.....

ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು, ಕೆ.ಆರ್.ಪುರ ಹೋಬಳಿ, ಶೀಗೇಹಳ್ಳಿ ಗ್ರಾಮದ ಸ.ನಂ.21/1, 21/2, 21/3, 23, 24, 124, 125 ರ ಜಮೀನುಗಳಿಗೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಸ್ವೀಮ್/ರಾಜಕಾಲುವೆ/ವಾಟರ್ ಬಾಡಿ ಮತ್ತು ಅದರ ಬಫರ್ ಜೋನ್ ಅತಿಕ್ರಮಣದ ಬಗ್ಗೆ ದೂರುದಾರರಾದ ವಿ.ಪರಮೇಶ್ ರವರು ದಾಖಲಿಸಿರುವ ದಾವೆ ಪ್ರಕರಣವನ್ನು ಮಾನ್ಯ ರಾಷ್ಟ್ರೀಯ ಹಸಿರು ನ್ಯಾಯ ಮಂಡಳಿ, ಚೆನ್ನ ರವರ ಪ್ರಕರಣ ಸಂಖ್ಯೆ ಓ.ಎ 37/2023 ದಲ್ಲಿ ನ್ಯಾಯಾಲಯವು ದಿನಾಂಕ: 11-12-2025 ರ ವಿಚಾರಣೆಯಂದು ಈ ಕೆಳಕಂಡಂತೆ ಆದೇಶವನ್ನು ಹೊರಡಿಸಿರುತ್ತದೆ.

1. Though the entire issue revolves around the existence of the nallah, at present, it appears to be situated between two buildings developed by the Project Proponent.
2. It is also stated that trees have been planted beyond the buffer zone. However, from the photographs placed on record, it is not clear whether a proper nallah exists, nor are its width and depth specified.
3. Above all, there is absolutely no indication as to where the nallah ends, either from the report of the Deputy Commissioner or from the pleadings of the Applicant or the Project Proponent.
4. Therefore, we direct the private parties to produce appropriate records to establish the existence of the nallah and to show that it's downstream in a larger water body.
5. The Deputy Commissioner is also directed to furnish details in this regard.
6. Post the matter on 11.02.2026.

ಅಧರಿಂದ ಘನ ನ್ಯಾಯಾಲಯದ ಈ ಮೇಲ್ಕಂಡ ಆದೇಶದಂತೆ ಎರಡು ಕಟ್ಟಡಗಳ ಮಧ್ಯೆ ಬರುವಂತಹ ನಾಲ್ಕು ಖರಾಬಿನ ಬಗ್ಗೆ ಮಾನ್ಯ ನ್ಯಾಯಾಲಯದ ಆದೇಶನುಸಾರ ನಕ್ಷೆ ತಯಾರಿಸಿ ನಾಲಾ ಖರಾಬಿನ ವಿಸ್ತೀರ್ಣವನ್ನು ಹಾಗೂ ಬರ್ಲರ್ ವಿಸ್ತೀರ್ಣವನ್ನು ಸ್ಪಷ್ಟವಾಗಿ ನಮೂದಿಸಿ ಸೂಕ್ತ ದಾಖಲೆಗಳೊಂದಿಗೆ ತುರ್ತಾಗಿ ವರದಿ ಸಲ್ಲಿಸಲು ಸೂಚಿಸಿ ಉಲ್ಲೇಖ(೨) ರಂತೆ ತಮ್ಮ ಕಛೇರಿಯ ಪತ್ರದಲ್ಲಿ ಸೂಚಿಸಲಾಗಿರುತ್ತದೆ. ಅದರಂತೆ ವಿಷಯದ ಕುರಿತು ನಕ್ಷೆಯೊಂದಿಗೆ ವರದಿಯನ್ನು ಸಲ್ಲಿಸಲು ಭೂಮಾಪಕರಿಗೆ ಸೂಚಿಸಲಾಗಿ, ಉಲ್ಲೇಖ(೩) ರಂತೆ ನಕ್ಷೆ/ವರದಿಯನ್ನು ಸಲ್ಲಿಸಿರುತ್ತಾರೆ. ಅದರಂತೆ ಪರಿಶೀಲಿಸಲಾಗಿ,

1. ಸರ್ವೆ ದಾಖಲೆಗಳಂತೆ ಸ.ನಂ.24/10 ಮತ್ತು 22, ಸ.ನಂ.124/1 ಹಾಗೂ 22, ಸ.ನಂ.124/1 ಮತ್ತು 124/2 ರಲ್ಲಿರುವ ಸರವು ಬಮೀನು, ನಿರ್ಮಾಣ ಹಂತದ ಕಟ್ಟಡಗಳ ಮಧ್ಯದಲ್ಲಿ ಇರುವುದು ಕಂಡುಬಂದಿರುತ್ತದೆ. ಪ್ರಸ್ತುತ ವಾಸ್ತವ ಸ್ಥಿತಿಯಂತೆ ತನ್ನ ಅಸ್ತಿತ್ವವನ್ನು ಕಳೆದುಕೊಂಡಿರುತ್ತದೆ.
2. ಸರ್ವೆ ದಾಖಲೆಯಂತೆ ಈ ಎಲ್ಲಾ ಸರವುಗಳ ಆಗಲವು 1.20 ಮೀ ಇರುತ್ತದೆ. ಸರ್ವೆ ದಾಖಲೆಯಂತೆ ಇದರ ಆಳದ ಬಗ್ಗೆ ಆಳತೆ ಲಭ್ಯವಿರುವುದಿಲ್ಲ.
3. ಗ್ರಾಮ ನಕ್ಷೆಯಲ್ಲಿ ಚಿಕ್ಕೆಯನ್ನು ತೋರಿಸಿರುವಂತೆ, ಸ.ನಂ.24 ರಲ್ಲಿ ಆರಂಭಗೊಂಡು ಸ.ನಂ.23, 120, 122, 123, 124, 125 ರ ಮುಖಾಂತರ ಸ.ನಂ.13 ರ ಕುಂಟೆ ಜಾಗಕ್ಕೆ ಹೋಗಿ ಸೇರುತ್ತದೆ. ಅದೇ ರೀತಿ ಮತ್ತೊಂದು ಸರವು ಸ.ನಂ.23 ರಿಂದ ಆರಂಭಗೊಂಡು ಸ.ನಂ.22, 25 ಇನ್ನೂ ಇತರ ಸರ್ವೆ ನಂಬರುಗಳ ಮೂಲಕ ಕನ್ನಮಂಗಲದಿಂದ ಕಾಡುಗೋಡಿಗೆ ಹೋಗುವ ನಾಲಾಕ್ಕೆ ಸೇರಿಕೊಳ್ಳುತ್ತದೆ.
4. ಸರ್ವೆ ನಕ್ಷೆಯಲ್ಲಿ ನೀರಿ ಬಡ್ಡಿದಿಂದ ಗುರುತಿಸಿರುವುದು ಮೂಲ ಹಾಗೂ ಹಿಸ್ಸಾ ಸರ್ವೆ ದಾಖಲೆಗಳಂತೆ ಸರವಿನ ಬಗ್ಗೆ ಖರಾಬು ದಾಖಲಿದ್ದು, ಇದರ ಆಗಲ 1.20 ಮೀಟರ್ ಇರುತ್ತದೆ.
5. ನಕ್ಷೆಯಲ್ಲಿ ಸರ್ವೆ ನಂಬರ್ 22 ರ ಉತ್ತರ ದಿಕ್ಕಿನಲ್ಲಿರುವ ಸರವಿನ ಉದ್ದ 100.0 ಮೀಟರ್ ಮತ್ತು ಸ.ನಂ.22 ರ ದಕ್ಷಿಣ ದಿಕ್ಕಿನಲ್ಲಿರುವ ಸರವಿನ ಉದ್ದ 100.0 ಮೀಟರ್, ಸ.ನಂ.124/1, 124/2 ರ ಉದ್ದ 70.0 ಮೀಟರ್, ಸ.ನಂ.125/ 1, 125/2 ರ ಉದ್ದ 70.0 ಮೀಟರ್ ಸರವು ಮತ್ತು ಅದರ ಬರ್ಲರ್ ವಲಯಕ್ಕೆ ಖಾಲಿ ಬಿಟ್ಟಿರುವ ಪ್ರದೇಶವಾಗಿರುತ್ತದೆ.
6. ನಕ್ಷೆಯಲ್ಲಿ ಗುರುತಿಸಿರುವಂತೆ, ಸ.ನಂ.22, 23 ಮತ್ತು 124/1, 124/2, 125/1, 125/2 ಹಾಲಿ ಬಮೀನು ಸ್ಥಿತಿಯಂತೆ ಸರವು ಮತ್ತು ಅದರ ಬರ್ಲರ್ ವಲಯಕ್ಕೆ ಖಾಲಿ ಬಿಟ್ಟಿರುವ ಪ್ರದೇಶವಾಗಿರುತ್ತದೆ. ಹಾಲಿ ಸ್ಥಳದಂತೆ ಇದರ ಆಗಲ 30.0 ಮೀಟರ್ ಇರುತ್ತದೆ. ಅದರ ಈಗ ಸರವು ಹಾಲಿ ಬಮೀನು ಸ್ಥಿತಿಯಂತೆ ಸ್ಥಳದಲ್ಲಿ ಹಾಡು ಹೋಗುತ್ತಿರುವುದಿಲ್ಲ.
7. ನಕ್ಷೆಯಲ್ಲಿ ತಿಳಿ ನೀರಿ ಬಡ್ಡಿದಿಂದ ಗುರುತಿಸಿರುವ ಸ.ನಂ.24 ಸರವಿನ ಬಗ್ಗೆ ಖರಾಬು 0-01 ಗುಂಟೆ ಇದ್ದು, ಅದರ ಹಾಲಿ ಬಮೀನು ಸ್ಥಿತಿಯಂತೆ ರಸ್ತೆ ಹಾಡು ಹೋಗಿರುತ್ತದೆ.
8. ನಕ್ಷೆಯಲ್ಲಿ ಹಸಿರು ಬಡ್ಡಿದಿಂದ ಸ.ನಂ.23 ರಲ್ಲಿ ಗುರುತಿಸಿರುವುದು, ಮಾನ್ಯ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ ರವರ ಆದೇಶ ಸಂಖ್ಯೆಎಲ್ಎನ್.ಡಿ.(ಇ)ಸಿಆರ್/170/16-17 ದಿನಾಂಕ:20-08-2018 ರಂತೆ ಸರವಿನ ಮತ್ತು ಕಾಲುದಾರಿ ಪ್ರದೇಶವನ್ನು ಪಥಬದಲಾವಣೆ ಮಾಡಿ ಆದೇಶವಾಗಿರುತ್ತದೆ.
9. ನಕ್ಷೆಯಲ್ಲಿ ಗುರುತಿಸಿರುವಂತೆ, ಸ.ನಂ.23, 22, 124/1, 124/2 ರಲ್ಲಿ ಹಾಲಿ ಬಮೀನು ಸ್ಥಿತಿಯಂತೆ ಕಟ್ಟಡ ಪ್ರಗತಿಯಲ್ಲಿರುವ ಪ್ರದೇಶವಾಗಿರುತ್ತದೆಂದು ನಕ್ಷೆಯೊಂದಿಗೆ ಭೂಮಾಪಕರು ವರದಿಯನ್ನು ಸಲ್ಲಿಸಿರುತ್ತಾರೆ.

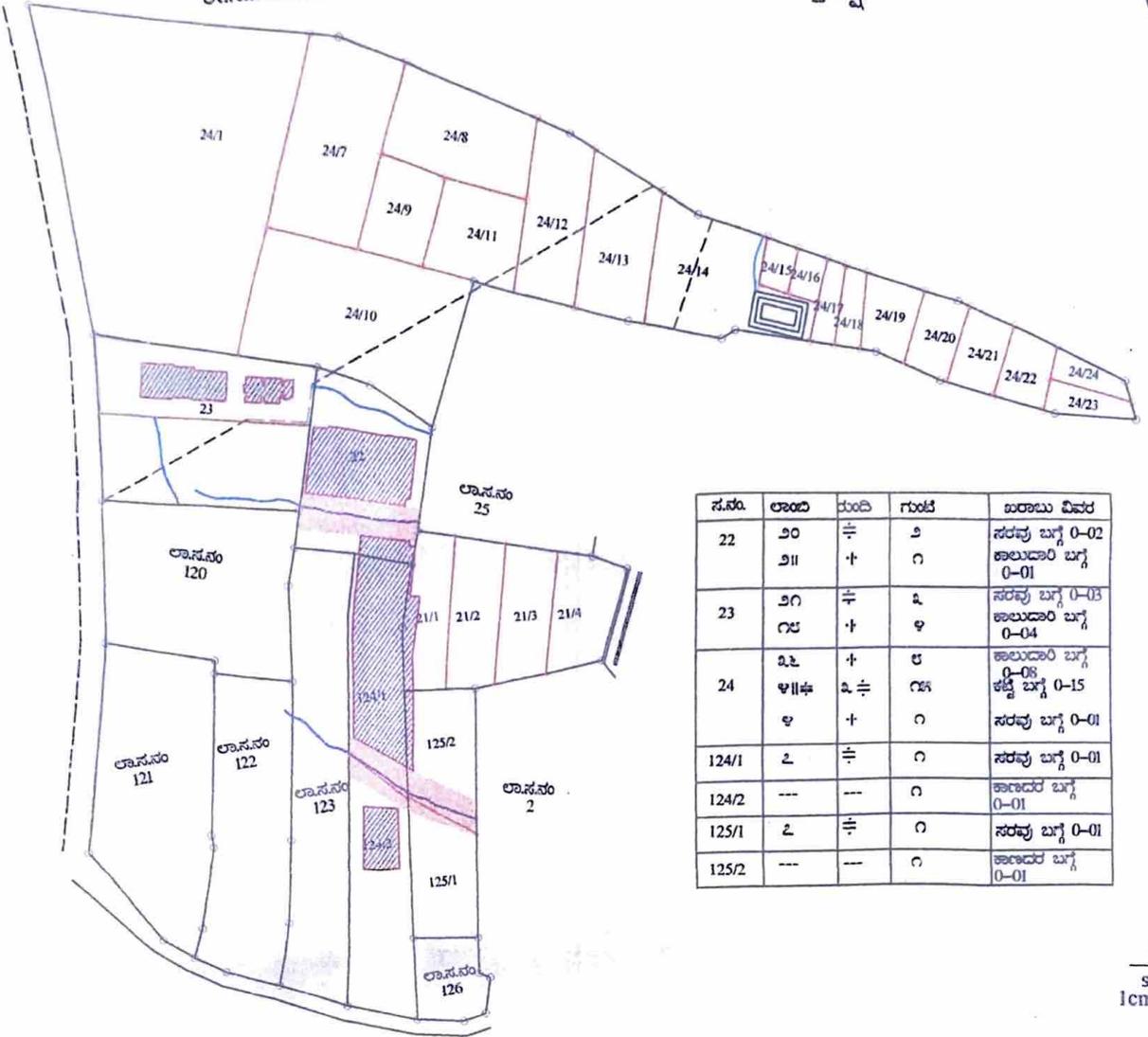
ಮೇಲ್ಕಂಡ ಅಂಶಗಳನ್ನು, ತಾಲ್ಲೂಕು ಭೂಮಾಪಕರು ತಯಾರಿಸಿರುವ ನಕ್ಷೆ ಹಾಗೂ ವರದಿಯನ್ನು ಈ ಪತ್ರದೊಂದಿಗೆ ಲಗತ್ತಿಟ್ಟು ರವಾನಿಸುತ್ತಾ, ಮಾನ್ಯ ಹಸಿರು ನ್ಯಾಯಾಧೀಶರದ್ದರ ಪ್ರಕರಣಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ ಇದ್ದ ವಾಸ್ತವಾಂಶವನ್ನು ತಮ್ಮ ಅವಗಾಹನೆಗೆ ಗೌರವಪೂರ್ವಕವಾಗಿ ಸಲ್ಲಿಸಿದೆ.

ತಮ್ಮ ನಂಬುಗೆಯ,


ತಹಶೀಲ್ದಾರ್,

ಬೆಂಗಳೂರು ಪೂರ್ವ ತಾಲ್ಲೂಕು,

 ಕೆ.ಆರ್.ಪುರ.



scale
1cm | 40mts

1. ಮಾನ್ಯ ತಹಶೀಲ್ದಾರ್ ಪೂರ್ವಾಭಿಮುಖವಾಗಿರುವ ಪ್ರಜ್ಞಾ ಸಂಖ್ಯೆ:ಎನ್.ಸಿ.ಆರ್(ಕಾ)ಸಿ.ಆರ್/47/24-25 ದಿನಾಂಕ:03-02-2026 ರ ಮೇರೆಗೆ ಗ್ರಾಮ ಅಡಳಿತ ಅಧಿಕಾರಿಗಳ ಮತ್ತು ರಾಜಸ್ವ ನಿರೀಕ್ಷಕರ ಸಮಕ್ಷಮ ಅಳತೆ ಮಾಡಿ ನಕ್ಷೆ ತಯಾರಿಸಿದೆ.
2. ಪ್ರಸ್ತುತ ವಾಸ್ತವ ಸ್ಥಿತಿಯಂತೆ ಸರವು ತನ್ನ ಅಸ್ತಿತ್ವವನ್ನು ಕಳೆದುಕೊಂಡಿರುತ್ತದೆ. ಆದರೆ ಸರ್ವೆ ದಾಖಲೆಗಳಂತೆ ಸ.ನಂ.24/1 ಮತ್ತು 22, ಸ.ನಂ.124/1 ಮತ್ತು 22, ಸ.ನಂ.124/1 ಮತ್ತು 124/2 ರಲ್ಲಿರುವ ಸರವು ನಿರ್ಮಾಣ ಹಂತದ ಕಟ್ಟಡಗಳ ಮಧ್ಯೆ ಇರುವುದು ಕಂಡು ಬರುತ್ತದೆ.
3. ಸರ್ವೆ ದಾಖಲೆಯಂತೆ ಈ ಎಲ್ಲಾ ಸರವುಗಳ ಅಗಲವು 1.20 ಮೀಟರ್ ಇರುತ್ತದೆ. ಸರ್ವೆ ದಾಖಲೆಯಂತೆ ಇದರ ಅಗಲ ಬಗ್ಗೆ ಅಳತೆ ಲಭ್ಯವಿರುವುದಿಲ್ಲ.
4. ಗ್ರಾಮ ನಕಾಶೆಯಲ್ಲಿ ಚಿಹ್ನೆಯನ್ನು ತೋರಿಸಿರುವಂತೆ ಸ.ನಂ.24 ರಲ್ಲಿ ಆರಂಭಗೊಂಡು ಸ.ನಂ.23,120,122,123,124,125 ರ ಮುಖಾಂತರ ಸ.ನಂ.೧೩ ಗುಂಟೆ ಜಾಗಕ್ಕೆ ಹೋಗಿ ಸೇರುತ್ತದೆ. ಅದೇ ರೀತಿ ಇನ್ನೊಂದು ಸರವು ಸ.ನಂ.23 ರಿಂದ ಆರಂಭಗೊಂಡು ಸ.ನಂ.22,25 ಇನ್ನು ಇತರೆ ಸರ್ವೆ ನಂಬರುಗಳ ಮೂಲಕ ಕನ್ನಮಂಗಲಬಿಂದು ಕಾಡುಗೋಡಿಗೆ ಹೋಗುವ ನಾಲಾಕ್ಕೆ ಸೇರಿಕೊಳ್ಳುತ್ತದೆ. ಗ್ರಾಮ ನಕಾಶೆಯನ್ನು ಲಗತ್ತಿಸಿದೆ.
5. ಈ ಚಿಹ್ನೆಯಿಂದ ತೋರಿಸಿರುವುದು ಮೂಲ ಹಾಗೂ ಹಿನ್ನಾ ಸರ್ವೆ ದಾಖಲೆಗಳಂತೆ ಸರವಿನ ಬಗ್ಗೆ ಖರಾಬು ದಾಖಲೆಗಳು ಇದರ ಅಗಲ 1.20 ಮೀಟರ್ ಇರುತ್ತದೆ.
6. ಈ ಬಗ್ಗಿನಿಂದ ಗುರುತಿಸಿರುವ ಹಾಲಿ ಜಮೀನು ಸ್ಥಿತಿಯಂತೆ ಸ.ನಂ.22 ರ ಉತ್ತರ ದಿಕ್ಕಿನಲ್ಲಿರುವ ಸರವಿನ ಉದ್ದ 100.0 ಮೀಟರ್ ಮತ್ತು ಸ.ನಂ.22 ರ ದಕ್ಷಿಣ ದಿಕ್ಕಿನಲ್ಲಿರುವ ಸರವಿನ ಉದ್ದ 100.0 ಮೀಟರ್, ಸ.ನಂ.124/1, 124/2 ರ ಉದ್ದ 70.0 ಮೀಟರ್, ಸ.ನಂ.125/1, 125/2 ರ ಉದ್ದ 70.0 ಮೀಟರ್, ಸರವು ಮತ್ತು ಅದರ ಬರ್ಡರ್ ವಲಯಕ್ಕೆ ಖಾಲಿ ಜಿಲ್ಲೆಯ ಪ್ರದೇಶವಾಗಿರುತ್ತದೆ.
7. ಈ ಬಗ್ಗಿನಿಂದ ಗುರುತಿಸಿರುವ ಸ.ನಂ.22, ಸ.ನಂ.23 ಮತ್ತು ಸ.ನಂ.124/1,124/2, ಸ.ನಂ.125/1,125/2 ಹಾಲಿ ಜಮೀನು ಸ್ಥಿತಿಯಂತೆ ಸರವು ಮತ್ತು ಅದರ ಬರ್ಡರ್ ವಲಯಕ್ಕೆ ಖಾಲಿ ಜಿಲ್ಲೆಯ ಪ್ರದೇಶವಾಗಿರುತ್ತದೆ. ಹಾಲಿ ಸ್ಥಳದಂತೆ ಇದರ ಅಗಲ 30.0 ಮೀಟರ್ ಇರುತ್ತದೆ. ಆದರೆ ಈಗ ಸರವು ಹಾಲಿ ಜಮೀನು ಸ್ಥಿತಿಯಂತೆ ಸ್ಥಳದಲ್ಲಿ ಹಾದು ಹೋಗುತ್ತಿರುವುದಿಲ್ಲ.
8. ಈ ಬಗ್ಗಿನಿಂದ ಗುರುತಿಸಿರುವ ಸ.ನಂ.24 ಸರವಿನ ಬಗ್ಗೆ 0-01 ಗುಂಟೆ ಇದ್ದು ಅದರ ಹಾಲಿ ಜಮೀನು ಸ್ಥಿತಿಯಂತೆ ಲಕ್ಷ ಹಾದು ಹೋಗಿರುತ್ತದೆ.
9. ಈ ಚಿಹ್ನೆಯಿಂದ ತೋರಿಸಿರುವುದು ಸ.ನಂ.23 ರಲ್ಲಿ ಮಾನ್ಯ ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆಯಿಂದ ಅದೇಶ ಸಂಖ್ಯೆ:ಎಲ್.ಎನ್.ಡಿ(ಇ)ಸಿ.ಆರ್/70/8-17 ದಿನಾಂಕ:20-08-2018 ರಂತೆ ಸರವಿನ ಮತ್ತು ಕಾಲುದಾರಿ ಪ್ರದೇಶವನ್ನು ಪೂರ್ವದಿಂದ ಮಾಡಿ ಅದೇಶವಾಗಿರುವ ಪ್ರತಿಯನ್ನು ಈ ಕೂಡ ಲಗತ್ತಿಸಿದೆ.
10. ಈ ಬಗ್ಗಿನಿಂದ ಗುರುತಿಸಿರುವುದು ಹಾಲಿ ಜಮೀನು ಸ್ಥಿತಿಯಂತೆ ಕಟ್ಟಡ ಪ್ರಗತಿಯಲ್ಲಿರುವ ಪ್ರದೇಶವಾಗಿದೆ.

ತಯಾರಿಸಿದವರು
ಶೀಗೇಹಳ್ಳಿ
ಶೀಗೇಹಳ್ಳಿ
ಶೀಗೇಹಳ್ಳಿ

ತಹಶೀಲ್ದಾರ್
ಬೆಂಗಳೂರು ಪೂರ್ವ
ಶೀಗೇಹಳ್ಳಿ

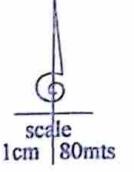
ಗ್ರಾಮ:- ಶಿಗೇಹಳ್ಳಿ

ಹೋಬಳಿ:- ಬಿದರಹಳ್ಳಿ

ತಾಲ್ಲೂಕು:- ಬೆಂಗಳೂರು ಪೂರ್ವ

ರೀ.ಸ.ನಂ.22,23,24,124/1,124/2,125/1,125/2 ರ ಸರವಿನ ಅಳತೆ ಬಾಬು ಸಕ್ಕೆ.

7



1. ಮಾನ್ಯ ತಹಸೀಲ್ದಾರ್ ಜಾವಗತಾಲ್ಲೂಕುರವರ ಪತ್ರದ ಸಂಖ್ಯೆಎನ್.ಸಿ.ಆರ್(ಆ)ಸಿ.ಆರ್/47/24-25 ದಿನಾಂಕ:03-02-2026 ರ ಮೇರೆಗೆ ಗ್ರಾಮ ಅಡಳಿತ ಅಧಿಕಾರಿಗಳ ಮತ್ತು ರಾಜಸ್ವ ನಿರೀಕ್ಷಕರ ಸಮಕ್ಷಮ ಅಳತೆ ಮಾಡಿ ನಕ್ಕೆ ತಯಾರಿಸಿದೆ.
2. ಡ್ರಸ್ತುತ ವಾಸ್ತವ ಸ್ಥಿತಿಯಂತೆ ಸಂವು ತನ್ನ ಅಸ್ತಿತ್ವವನ್ನು ಕಳೆದುಕೊಂಡಿರುತ್ತದೆ. ಅದರ ಸರ್ವೆ ದಾಖಲೆಗಳಂತೆ ಸ.ನಂ.24/10 ಮತ್ತು 22, ಸ.ನಂ.124/1 ಮತ್ತು 22, ಸ.ನಂ.124/1 ಮತ್ತು 124/2 ರಲ್ಲಿರುವ ಸಂವು ನಿರ್ಮಾಣ ಹಂತದ ಕಟ್ಟಡಗಳ ಮಧ್ಯೆ ಇರುವುದು ಕಂಡು ಬರುತ್ತದೆ.
3. ಸರ್ವೆ ದಾಖಲೆಯಂತೆ ಈ ಎಲ್ಲಾ ಸಂವುಗಳ ಅಗಲವು 1.20 ಮೀಟರ್ ಇರುತ್ತದೆ. ಸರ್ವೆ ದಾಖಲೆಯಂತೆ ಇದರ ಅಳತೆ ಬಗ್ಗೆ ಅಳತೆ ಲಭ್ಯವಿರುವುದಿಲ್ಲ.
4. ಗ್ರಾಮ ನಕಾಶೆಯಲ್ಲಿ ಚಿಹ್ನೆಯನ್ನು ಈ — ಬಣ್ಣದಿಂದ ತೋರಿಸಿರುವಂತೆ ಸ.ನಂ.24 ರಲ್ಲಿ ಅರಂಭಗೊಂಡು ಸ.ನಂ.23,20,22,123,124,125 ರ ಮುಖಾಂತರ ಸ.ನಂ.13 ಕುಂಟೆ ಜಾಗಕ್ಕೆ ಹೋಗಿ ಸೇರುತ್ತದೆ.
5. ಗ್ರಾಮ ನಕಾಶೆಯಲ್ಲಿ ಚಿಹ್ನೆಯನ್ನು ಈ — ಬಣ್ಣದಿಂದ ತೋರಿಸಿರುವಂತೆ ಸಂವು ಸ.ನಂ.23 ರಿಂದ ಅರಂಭಗೊಂಡು ಸ.ನಂ.22, 25 ಇನ್ನು ಇತರ ಸರ್ವೆ ನಂಬರುಗಳ ಮೂಲಕ ಕನ್ನಡುಂಗಲಿಂದ ಕಾಡುಗೋಡಿಗೆ ಹೋಗುವ ನಾಲಾಕ್ಕೆ ಸೇರಿಕೊಳ್ಳುತ್ತದೆ. ಗ್ರಾಮ ನಕಾಶೆಯನ್ನು ಲಗತ್ತಿಸಿದೆ.

ತಯಾರಿಸಿದವರು

ಶ್ರೀನಿವಾಸಜಾರ್ ಹೆಚ್.
ಸಿವಿಲ್ ಇಂಜಿನಿಯರ್

Translated.
copies.

(8)

Document no. 2.

GOVERNMENT OF KARNATAKA,

REVENUE DEPARTMENT

OFFICE OF THE TAHASILDAR, BANGALORE EAST TALUK, K.R. PURAM

No.NCR (Ka)C.R.:47/24-25

Date: 05/02/2026

To,

Hon'ble Deputy Commissioner,
Bengaluru Urban District,
Bengaluru

Dear Sir,

Subject: - Regarding Land bearing Sy.No.21/1, 21/2, 21/3, 23, 24, 124, 125 situated at Segeehalli Village, Bidarahalli Hobli, Bengaluru East Taluk.

Reference: 1. As per the order of the Hon'ble Green Tribunal No.O.A.:37/2023, dated 11/12/2025.

2. Your office No.L.N.D.(East)CR:170/16-17, dt.27/01/2026

3. As per the map prepared by the Taluk Surveyor

In the matter, of the case of the Hon'ble National Green Tribunal, authority number OA 37/2023, filed by the complainant V. Paramesh regarding encroachment of stream/river/water body and its buffer zone in respect of lands bearing Sy.NoSy21/1, 21/2, 21/3, 23, 24, 124, 125 of Segeehalli village, K.R.Pura Hobli, Bangalore East Taluk, the court has issued the following order on the hearing date: 11-12-2025.

1. Though the entire issue revolves around the existence of the nallah, at present, it appears to be situated between two buildings developed by the Project Proponent.
2. It is also stated that trees have been planted beyond the buffer zone. However, from the photographs placed on record, it is not clear whether a proper nallah exists, nor are its width and depth specified.
3. Above all, there is absolutely no indication as to where the nallah ends, either from the report of the Deputy Commissioner or from the pleadings of the Applicant or the Project Proponent.
4. Therefore, we direct private parties to produce appropriate records to establish the existence of the nallah and to show that its downstream in a larger water body.
5. The Deputy Commissioner also directed to furnish details in this regard.
6. Post the matter on 11.02.2026.

Therefore, as per the above order of the National Green Tribunal Court, a map has been prepared regarding the nallah coming between the two buildings as per the order of the Hon'ble Court, clearly indicating the area of the nallah and the buffer area, and a report has been urgently submitted along with the appropriate documents, as per reference (2) in their office letter. Accordingly, the surveyors have been directed to submit a report along with the map on the subject, and the map/report has been submitted as per reference (3), and it has been verified accordingly,

1. As per the survey records, the nallah in SY No.24/10 and 22, SYNo. 124/1 and 22, SYNo.124/1 and 124/2, which is found to be in the middle of the buildings under construction, has lost its flow as per the present factual situation.
2. As per the survey record, the width of all these nallah is 1.20 m. As per the survey record, the measurement of its depth is not available.
3. As shown by the Symbol on the village map, it starts from Sy.No.24 and goes through Sy.No.23, 120, 122, 123, 124, 125 and joins in area Sy.No.13. Similarly, another series starts from Sy.No.23 and joins the Nallah going from Kannamangala to Kadugodi through Sy.No.22, 25 and other survey numbers.
4. The area marked in blue on the survey map is the original and hissa survey records, which mentions about the nallah karab the record shows the width of the nallah is 1.20 meters.
5. In the map, the length of the nallah to the north of Survey No. 22 is 100.0 meters and the length of the nallah to the south of Sy.No. 22 is 100.0 meters, the length of nallah in Sy.No.124/1, 124/2 is 70.0 meters, the length of nallah in Sy.No. 125/ 1, 125/2 is 70.0 meters, the area left empty is for the nallah and its buffer zone.
6. As marked on the map, Sy.No.22, 23 and 124/1, 124/2, 125/1, 125/2 are the areas left vacant for the nallah and its buffer zone as per the existing land condition. Its width as per the existing location is 30.0 meters but now the nallah is not flowing through as per the existing land condition.
7. As per light blue colour marked in map of sy no.24 nallah karab is 0.01 kunta, but there is empty land where the pathway passes through it.

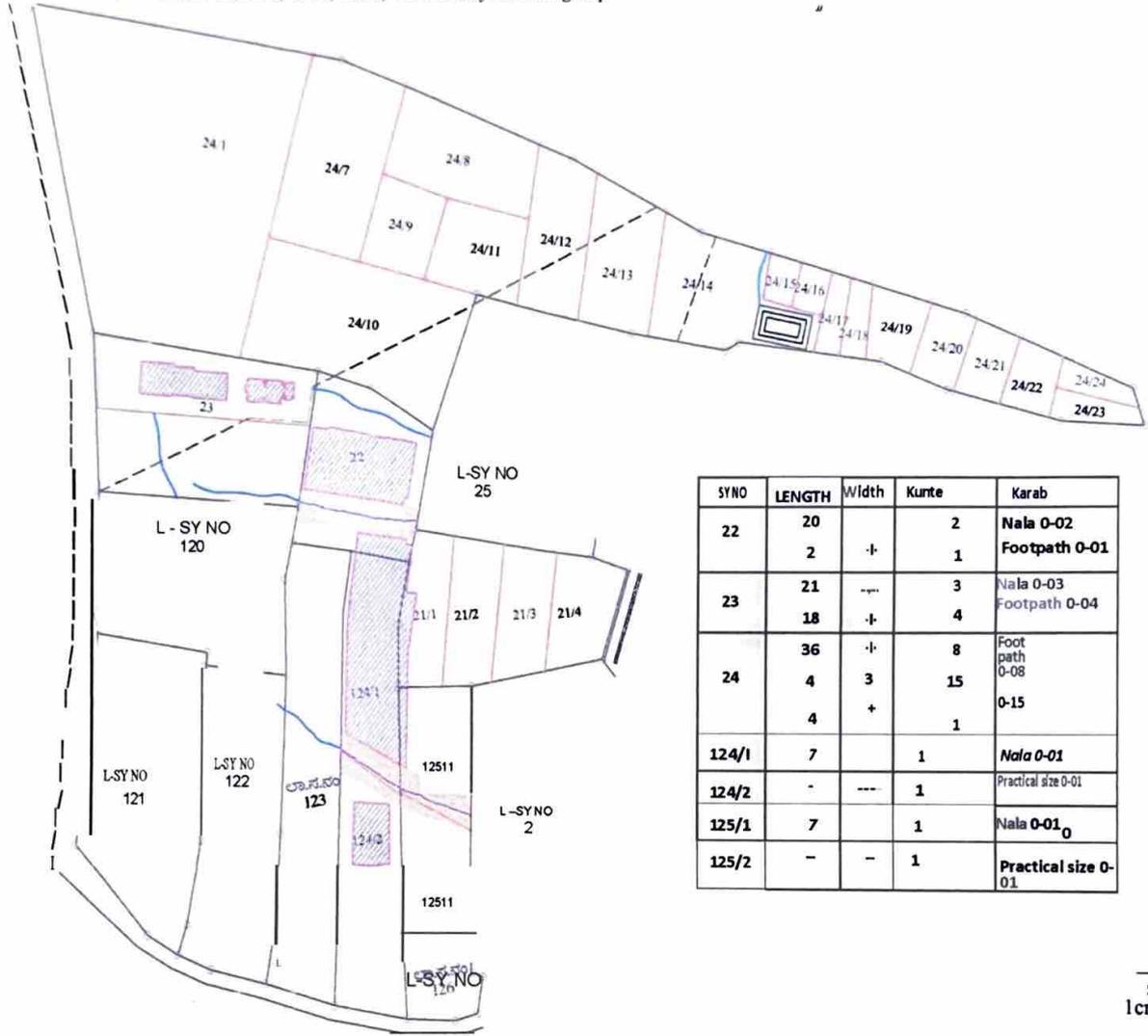
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8. The area marked in green of SY No.23 on the map in the order of the Honorable Deputy Commissioner of Bangalore Urban District vide order No.LND(E)CR/170/16-17 dated 20-08-2018 for the diversion of the road and pathway area.
9. As marked on the map, the surveyor has submitted a report along with the map stating that the current land condition in SYNo.23, 22, 124/1, 124/2 is an area where construction is in progress

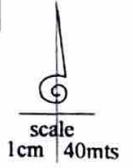
I respectfully submit the averments stated in the map and report prepared by the Taluk Surveyor, the same has been attached with this letter, and the facts which were not relevant to the case of the Hon'ble Green Tribunal.

Yours sincerely,
Sd/-
Tahasildar,
Bangalore East Taluk,
K.R.PURAM

Village - Seegehalli Hobli - Bidarahalli Taluk - Bangalore East
 Sy: No 22, 23, 24, 124/1, 124/2, 125/1, 125/2 Survey Measuring map



SYNO	LENGTH	Width	Kurte	Karab
22	20 2	-	2 1	Nala 0-02 Footpath 0-01
23	21 18	-	3 4	Nala 0-03 Footpath 0-04
24	36 4 4	- 3 +	8 15 1	Foot path 0-08 0-15
124/1	7	-	1	Nala 0-01
124/2	-	-	1	Practical size 0-01
125/1	7	-	1	Nala 0-01
125/2	-	-	1	Practical size 0-01



- Hon'ble Tahasildar, East Taluk, Letter No.N.C.R.(Ka)C.R./47/24-25, dt.03-02-2026, map prepared in presence of Village administrative officer and Revenue Inspector.
- As per the present factual situation, the nala has lost its flow. But as per the survey records, nala existing between SY.No.24/0 and 22, SY.No.124/1 and 22. SY.No.241 and 24/2.
- As per Survey Record the width of the nala is 1.20 mtrs. But in survey record measurement of depth of nala is not available.
- As shown in the village map, the nala starts from Sy.No.24 and goes through Sy.No.23, 120, 22, 123, 124, 25 and joins in Sy.No.13 Kunta. Similarly, another nala starts from Sy.No.23 and goes through Sy.No.22, Sy.No.25 and joins the Nala going from Kannamangala to Kadugodi through other survey numbers. The village map is attached.
- The symbol indicates that the original and hissa survey records indicate a karab of the nala, which is 1.20 meters wide.
- As per the current land condition marked with this colour, the length of the nala on the north side of Sy.No.22 is 100.0 meters and the length of the nala on the south side of Sy.No.22 is 100.0 meters, the length of nala in Sy.No.24/1, 24/2 is 70.0 meters. The length of nala in Sy.No.125/1, 125/2 is 70.0 meters. The area left behind is nala and its buffer zone is 100.0 meters.
- Sy. No.22, Sy.No. 23 and Sy.No.124/1, 124/2, Sy.No.125/1, 125/2 marked with this color are considered as nala and its buffer zone as per the record and current land condition. its width as per the current location is 30.0 meters. But now the nala is not flowing through the place as per the current land condition
- The symbol of the colour in Sy no. 24 about the nala is about 0.01 gunte as per record but the pathway passes through it as per the current land condition.
- The area marked in green in Sy.No.23 on the map is the order passed by the Honorable Deputy Commissioner of Bangalore Urban District vide order No.LND(E)CR/170/16-17 dated 20-08-2018 for the diversion of the nala and foot path area.
- The land marked with this color is the areas where construction is in progress as per the current land condition.

Prepared By:

Prepared By:

SD/-
Revenue Surveyor.

SD/-
Tahasildar
Bangalore East Taluk,
K.R.Puram.



1. The map has been prepared after taking measurements in the presence of the Village Administrative Officers and the Revenue Inspector in accordance with the letter No. N.C.R.(Ka)C.R./47/24-25 dated 03-02-2028 from the Honorable Tahsildar of East Taluk.
2. As per the current factual situation, the nala has lost its flow. However, as per the survey records, the nala in Sy.No.24/10 and 22, Sy.No.124/1 and 22, Sy.No.24/1 and Sy.No.24/2 is found to be located between the buildings under construction.
3. As per the survey record, the width of all these nala is 1.20 meters. As per the survey record, the measurement of its depth is not available.
4. As shown in the village map the colour shown starts at Sy.No.24 and passes through Sy.No.23, 120, 122, 23,124,125 and joins in Sy.No.13 Kunta.
5. As shown in the village map the colour shown of nala starts from Survey No. 23 and joins the Nala which passes from Kannamangala to Kadugodi through Sy Nos. 22, 25 and other survey numbers. The village map is attached.

Prepared by
Sd/-
Revenue Surveyor

Prepared by